

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos.166 of 2015 & IA No. 269 of 2015,
A.No. 302 of 2013, Appeal No. 26 of 2013
A.No. 49 of 2013, A.No. 144 of 2014 & IA No. 244 of 2014
Appeal Nos.368 of 2017& IA No. 746 of 2017

Dated: **11th December, 2017**

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Appeal Nos.166 of 2015 & IA No. 269 of 2015

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Rhea Luthra
Ms. Neha Garg
Counsel for the Respondent(s): Mr. Amith J.
Mr. Anantha Narayan M.G.
Mr. Kumar Mihir

Appeal No. 302 of 2013

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Rhea Luthra
Ms. Neha Garg
Counsel for the Respondent(s): Mr. Amith J.
Mr. Anantha Narayan M.G.
Mr. Kumar Mihir

Appeal No. 26 of 2013

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Rhea Luthra
Ms. Neha Garg
Counsel for the Respondent(s): Mr. Amith J.
Mr. Anantha Narayan M.G.
Mr. Kumar Mihir

A.No. 49 of 2013

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Rhea Luthra
Ms. Neha Garg

Counsel for the Respondent(s): Mr. Amith J.
Mr. Anantha Narayan M.G.
Mr. Kumar Mihir

A.No. 144 of 2014 & IA No. 244 of 2014

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Rhea Luthra
Ms. Neha Garg

Counsel for the Respondent(s): Mr. Amith J.
Mr. Anantha Narayan M.G.
Mr. Kumar Mihir

Appeal Nos.368 of 2017& IA No. 746 of 2017

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Rhea Luthra
Ms. Neha Garg

Counsel for the Respondent(s): Mr. Amith J.
Mr. Anantha Narayan M.G.
Mr. Kumar Mihir

ORDER

The learned counsel for the Appellant and learned counsel appearing for the Respondents submitted that this matter may be re-listed for hearing on 22.01.2018. The submissions made by them, at supra, place on record.

Re-list this matter for hearing on **22.01.2018** as requested by the learned counsel for the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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